

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-05-2024 AT 10:30 AM**

**CP(IB) No 111/121/HDB/2023
AND
IA (IBC) 867 & 899/2024 in CP(IB) No 111/121/HDB/2023
u/s. 121 of IBC, 2016**

IN THE MATTER OF:

State Bank of India

...Petitioner

AND

Smt. C H Vara Laxmi, P G (Chadalavada Infratech Limited)

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 867/2024

Mr Maligi Madhusudhana Reddy, Bankruptcy Trustee present physically.
This is an application to take on record the 1st quarterly progress report by Bankruptcy Trustee under Regulation 10 of IBBI, 2016. Report taken on record. Accordingly, **this application is allowed and disposed of.**

IA (IBC) 899/2024

Mr Maligi Madhusudhana Reddy, Bankruptcy Trustee present physically.
This is an application to take on record the Preliminary report by Bankruptcy Trustee under Regulation 8(1) of IBBI, 2016. Report taken on record. Accordingly, **this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)